

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

(On Remand)

Petition No. 18/RP/2015

Subject : Petition seeking review of Order dated 10.7.2015 in Petition No. 197/GT/2013.

Petition No. 130/GT/2016

Subject : NLC Barsingsar Thermal Power Station BTPS 2 x125 MW -
Truing up Petition seeking revision of fixed charges
considering the impact of actual expenditure incurred during
the period from COD to 31.03.2014 under Tariff regulations
2009.

Petitioner : NLCIL

Respondent(s) : JVVNL and 3 others

Date of hearing : **11.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Nihal Bhardwaj, Advocate, NLCIL
Ms. Surbhi Kapoor, Advocate, NLCIL
Ms. Drishti Rathi, Advocate, NLCIL
Shri Sanjay Agarwal, Advocate, Rajasthan Discoms
Shri Gautam Kumar Laha, Advocate, Rajasthan Discoms
Shri Suman Sengupta, Advocate, Rajasthan Discoms
Ms. Manpreet Manchanda, Advocate, Rajasthan Discoms

Record of Proceedings

The matters were called out for a hearing through virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the written note of submissions and the additional information sought by the Commission vide Record of Proceedings (ROP) dated 24.4.2026 have already been filed. He further submitted that the present matter arises out of the common judgment dated 16.6.2025 passed by the APTEL in Appeal No. 171 of 2016 and Appeal No. 373 of 2017, whereby the matter was remanded to the Commission for the limited purpose of re-examining the computation of IDC, IEDC, and Interest on Working Capital.

3. The learned counsel for the Respondents sought time to file a reply in the matter.



4. The Commission, after hearing the parties, permitted the Respondents to file their reply, on or before **3.7.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **17.7.2026**.

5. The Petitions shall be listed for hearing on **23.7.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

